COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 333 OF 2017

Dated: 18th July, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Essar Power Gujarat Ltd. Appellant(s)

Vs.

CERC & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Molshree Bhatnarar

Ms. Shruti Varma

Counsel for the Respondent(s) : Mr. Anand K. Ganesan

Ms. Parichita Chowdhury for R.2

ORDER

At the request of learned counsel for respondent No.2, the matter is adjourned to <u>12.11.2018.</u>

(Justice N. K. Patil)
Judicial Member

(I.J. Kapoor) Technical Member

ts/mk